

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2484
ANSWERED ON:08.12.2011
PRIVATE SECTOR PARTNERSHIP IN RURAL SCHEME
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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has any proposal for private sector participation in implementation of Rural Development Scheme;
- (b) if so, the details thereof, State-wise;
- (c) the functions allocated to these institutions/organization;
- (d) whether any monitoring system has been set up by the Government to monitor the works executed by these institutions/organizations; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a): The Central Government has approved Provision of Urban Amenities in Rural Area (PURA) Scheme. The scheme proposes holistic and accelerated development of compact areas around a potential growth centre in Gram Panchayat(s) through Public Private Partnership(PPP) framework for providing livelihood opportunity and urban amenities to improve the quality of life in rural areas. The scope of the scheme is to select private partners to develop livelihood opportunities, urban amenities and infrastructure facility and to be responsible for maintenance of the same for a period of 10 years in selected Panchayats /cluster of Panchayats.
- (b): Six companies namely M/s Infrastructure Kerala Limited (INKEL), M/s Mega Engineering & Infrastructure Limited (MEIL), M/s Infrastructure Leasing and Financial Services (IL&FS), M/s MARG Limited, M/s SVEC construction and M/s SREI Infrastructure Finance Limited have submitted 9 DPRs for taking up the PURA projects spread over 6 states namely Andhra Pradesh(2), Kerala (2), Maharashtra(1), Puducherry(1), Rajasthan (2), and Uttarakhand(1). Currently, the DPRs are under evaluation by Technical Experts.
- (c): Under the Scheme, the selected private partner is required to provide amenities like water supply and sewerage, roads, drainage, solid waste management, street lighting and power distribution and undertake some economic and skill development activity as part of the PURA project. The private partners may also provide `add-on` revenue-earning facilities such as village linked tourism, integrated rural hub, rural market, agri-common services centre and warehousing etc.
- (d)&(e): Under the Scheme Guidelines, there is a provision for appointment of an Independent Engineer in the PURA cluster of Gram Panchayats to supervise and monitor performance during the project life cycle.